

North East			
Frontier	265	1166	1431
Southern	917	1825	2742
South Central	826	926	1752
South Eastern	1333	—	1333
Western	1886	2323	4209
Total	11300	8700	20000

(b) Rs. 2500 crores approximately.

(c) In 1984-85, about 2500 Kms of track is proposed to be renewed. The draft Seventh Plan (1985-90) envisages renewal of approximately 21,000 Kms of track. This, after taking into consideration the additional arising of tracks renewals will reduce the arrears at the end of VII Plan to half.

(d) Rs. 300 crores (Net) Rs. 360,46 crores (Gross) have been allotted for Track Renewals in 1984-85.

Functions of Integrated Child Development Services and Blocks Covered in Each State and Policy For 7th Plan.

198. SHRI AMARSINH RATHAWA : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) the number of blocks covered in

each State under the Integrated Child Development Services programme ;

(b) the number of families benefited in each State during the Sixth Plan period ;

(c) what steps are being taken to popularise this programme and open more blocks in the country and particularly in the Adivasi Areas in the country during the year 1985-86 ; and

(d) what is the Government policy for the said programme for the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRA-SEKHAR) : (a) A statement-I showing state/U.T.-wise number of ICDS projects sanctioned is enclosed.

(b) ICDS is not a Scheme to benefit the whole families. A statement II showing, state-wise the number of beneficiaries as on 31.12. 1984 as per status reports received from 982 projects, is enclosed.

(c) In the selection of the projects, priority is given to tribal development blocks. 206 ICDS projects have been sanctioned for 1985-86. State have been allowed to take advance action on these projects during 1984-85.

(d) The policy for the Seventh Plan is that of phased expansion.

Statement I

Sl. No	Name of State or Union Territory	Number of ICDS Projects Sanctioned upto March, 1985.		No. of Centrally Sponsored projects allocated for 1985-86
		Centrally-Sponsored Projects	State Sector projects	
1	2	3	4	5
1.	Andhra Pradesh	70	09	10
2.	Assam	36	—	05
3.	Bihar	94	—	25

1	2	3	4	5
4.	Gujarat	47	16	08
5.	Haryana	26	10	04
6.	Himachal Pradesh	12	—	03
7.	Jammu & Kashmir	13	08	03
8.	Karnataka	48	30	08
9.	Kerala	37	24	06
10.	Madhya Pradesh	73	—	21
11.	Maharashtra	84	—	10
12.	Manipur	10	—	01
13.	Meghalaya	11	—	01
14.	Nagaland	12	—	01
15.	Orissa	43	01	15
16.	Punjab	29	—	05
17.	Rajasthan	45	—	10
18.	Sikkim	04	—	—
19.	Tamil Nadu	39	—	13
20.	Tripura	11	—	01
21.	Uttar Pradesh	143	08	25
22.	West Bengal	74	06	20
<i>Union Territories</i>				
23.	A & N Islands	04	—	—
24.	Arunachal Pradesh	10	—	—
25.	Chandigarh	02	—	—
26.	Dadra & Nagar Haveli	01	—	—
27.	Delhi	17	02	02
28.	Goa, Daman & Diu	09	—	02
29.	Lakshadweep	01	—	—
30.	Mizoram	11	03	01
31.	Pondicherry	03	—	02
Total		1019	117	206

Statement II

*Number of beneficiaries under ICDS Scheme
in different States/Union Territories as
on 31 December, 1984*

Sl. No.	Name of State/ Union Territory	No. of reporting projects	Number (in lakhs) of beneficiaries receiving supplementary nutrition Pregnant Women, nursing mothers and children.	Number (in lakhs) of children getting pre-school education
(1)	(2)	(3)	(4)	(5)
1.	Andhra Pradesh	66	4.40	1.73
2.	Assam	20	1.48	0.64
3.	Bihar	65	3.38	1.43
4.	Gujarat	63	3.43	1.56
5.	Haryana	33	2.11	0.79
6.	Himachal Pradesh	12	0.48	8.21
7.	Jammu & Kashmir	21	0.71	0.31
8.	Karnataka	78	6.97	3.26
9.	Kerala	60	3.80	1.54
10.	Madhya Pradesh	67	4.17	2.03
11.	Maharashtra	84	4.24	2.98
12.	Manipur	10	0.47	0.19
13.	Maghalaya	11	0.34	0.14
14.	Nagaland	12	0.89	0.28
15.	Orissa	44	2.51	0.91
16.	Punjab	27	1.49	0.75
17.	Rajasthan	45	2.98	1.27
18.	Sikkim	04	0.17	0.08
19.	Tamil Nadu	39	3.53	1.23
20.	Tripura	11	0.36	0.14
21.	Uttar Pradesh	103	5.52	2.93
22.	West Bengal	51	2.93	1.25

Union Territories

23.	Andaman & Nicobar Isld.	04	0.10	0.03
24.	Arunachal Pradesh	10	0.38	0.04
25.	Chandigarh	01	0.10	0.07
26.	Dadra & Nagar Haveli	01	0.06	0.02
27.	Delhi	19	2.20	0.83
28.	Goa, Damam & Diu	09	0.32	0.12
29.	Lakshadweep	01	0.06	0.01
30.	Mizoram	08	0.28	0.14
31.	Pondicherry	03	0.35	0.11
Total		982	59.91	27.02

Bhopal Gas Tragedy

199. SHRI MANJK REDDY. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether ICMR have initiated 15 research projects after the Bhopal gas tragedy and if so, the nature and scope of these projects and when these are expected to end ; and

(b) whether Government propose to

set up a machinery to act speedily in such matters ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) A statement showing the details of the I.C.M.R. supported research projects on the subject is enclosed.

(b) There is no such proposal under contemplation as the existing machinery is fairly adequate to deal with such situations.

Statement

Sl. No.	Title of the Project	Duration (years)
1.	Follow study of human subjects affected by acute exposure to the gaseous discharges from an Industry at Bhopal.	6 months
2.	Long term studies on the health effects of MIC exposure through Community Health Clinics	5